

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Ultra Tile Private Limited Date of Commencement of Liquidation: 01-03-2022; List of Stakeholders as on Date: 02-01-2023; Name of IP: Mr. Lingumgunta Venkata Shyam Sundar; Process Number: 1; Last 5 digitof registration number: 10775

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	1684340	0	1684340	0	0	0	NA
2	Liquidation costs incurred till date	0	1314905	0	1314905	0	0	0	NA
3	Secured financial creditors	1	77564483	1	72307034	0	5257449	0	Annexure 3
4	Unsecured financial creditors	1	12293064	0	0	0	12293064	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	0	0	0	0	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	5	61950875	1	5190441	0	56760434	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	20	66296649	11	11789828	0	54506821	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		27	221104316	13	92286548	0	128817768	0	